

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 07.01.2021 (THURSDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

11:00 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, the Acting Chairperson, Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Orders (For Renewal of FDR)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA (AT) (Compt.) No. 17 of 2017 Old Appeal No.55/2016	Jk cement limited vs. Competition commission of India & Anr.	P.K. Bhalla	Atul Dua, Vasanth Rajasekaran, Ankush Walia for Builders Association of India.
2.	Competition App (AT) No. 49 of 2019	Prestige Fabricators Pvt. Ltd. Vs. Competition Commission of India With	Amol Sinha	
3.	Competition App (AT) No. 50 of 2019	S. M. LPG Cylinders Pvt. Ltd. Vs. Competition Commission of India With	Amol Sinha	
4.	Competition App (AT) No. 62 of 2019	Punjab Gas Cylinders Ltd & Ors. Vs. Competition Commission of India. With	Praveen Mahajan	
5.	Competition App (AT) No. 70 of 2019	Prathima Industries Pvt Ltd & Ors. Vs. Competition Commission of India.	P. Kenkat Reddy	

For Admission (Fresh Case)

6.	Comp. App. (AT) (Ins) No. 06 of 2021	Raj Singh Gehlot Director, Ambience Pvt. Ltd. Vs. Vistra ITCL (India) Ltd. & Anr.	Anush Raajan	Vijay Nair
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By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**